

*[English]***Railway Line**

1322. SHRI ANNA JOSHI : Will the Minister of RAILWAYS be pleased to state :

(a) whether Central Railway has planned to complete entire work for acquisition of necessary land for Panval-Karjat line by March 3, 1995;

(b) if so, whether acquisition work has been completed;

(c) if not, the reasons for delay; and

(d) the time by which the construction work is likely to start?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) to (c). Central Railway has planned to acquire the land before March, 1996.

State Government is processing the land acquisition work. There is no delay from Railway's side.

(d) The work is proposed to be taken up in 1996-97, subject to Planning Commission's approval.

*[Translation]***Protection of Temples**

1323. SHRI PHOOL CHAND VERMA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether steps have been taken by ASI to verify the revenue data and declare Varahanath and Trilochaneswar temples as Centrally Protected monuments and if so, the outcome thereof;

(b) whether objections from the public through preliminary notifications have been invited and disposed of; and

(c) if so, the details thereof and if not, the time by which protection to these temples will be provided?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) Yes, Sir. The revenue data relating to Varahnath and Trilochaneswar temples have been verified by the Archaeological Survey of India for declaring the monuments as centrally protected.

(b) and (c). Yes, Sir. No objections were however received by the Archaeological Survey of India from the public or any other agency. To declare Varahnath and Trilochaneswar temples as centrally protected monuments, the matter has been referred to the Ministry of Law and Justice for vetting the final

notification.

**Shortage of Ghee and Milk**

1324. SHRI LALL BABU RAI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether there is still shortage of milk in Delhi;

(b) if so, the reasons therefor;

(c) the quantity of milk supplied during each of last six months in Delhi and whether this quantity was surplus or short in comparison to the last year;

(d) whether prices of pure ghee, milk and other milk products during last six months have been very high in comparison to the same period of the last two years;

(e) if so, the reasons therefor and the steps taken or proposed to be taken to keep check on shortage of products and increasing prices;

(f) whether the Government have imported pure ghee, milk and other milk products to remove the shortage in Delhi; and

(g) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) No, Sir.

(b) Does not arise in view of (a) above.

(c) The quantity of milk supplied in Delhi, during each of last six months by Delhi Milk Scheme and Mother Dairy is as per the *Statement* attached. The quantity of milk supplied by private dairies and other unorganised sector is, however, not available. The supply of milk by Delhi Milk Scheme and Mother Dairy was surplus in comparison to the last year.

(d) and (e). There has been an increase in the prices of milk, pure ghee and other milk products during the last six months in comparison to the same period of last two years. This is due to the overall escalation of prices of feed, fodder and other technical inputs which directly contribute to increase in the cost of production. However, there is no increase in price of milk supplied by Delhi Milk Scheme.

(f) and (g). National Dairy Development Board (NDDDB) has imported Butter Oil, Full Cream milk powder and skimmed milk powder to assist the dairies including Delhi Milk Scheme and Mother Dairy, maintain liquid milk supply. The quantities received in India so far from August 1994 onwards are as under :

Butter Oil	9215 MT
Full cream milk powder	4500 MT
Skimmed Milk powder	2000 MT